

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 103 of 2012

Dated : 15th February , 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

M/s Maruti Suzuki India Ltd. ... Appellant(s)

Versus

Haryana Electricity Regulatory Commission & Anr.Respondent(s)

Counsel for the Appellant (s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s): Ms. Shikha Ohri for HERC
Mr. Amit Kapur
Mr. Vishal Anand for R.2

ORDER

At the request of the learned counsel for the Appellant, Post the matter for hearing on **18.03.2013.**

(V.J. Talwar)
Technical Member
ts/ak

(Justice M. Karpaga Vinayagam)
Chairperson